

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of..... J.A. Jyoti.....

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
<u>9804116</u>	<u>श्री. अ. 2</u>	<u>मु. अ. 2</u>	<u>खोनीवाडी</u>	<u>600/-</u>	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
				<u>600/-</u>	

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 अपर मुख्य न्यायिक मजिस्ट्रेट  
 कोर्ट नं-1 माजिवाबाद

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

अपर मुख्य न्यायिक मजिस्ट्रेट 5/12/16  
कोर्ट नं-2 नासिक

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	4222/15	सो — सुप्रभा	MU Act.	सिहाजी गेट	100000	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	4203/15	— मनीष	4	इन्हापुरम	100000	
3.	4182/15	— मनीष	4	मोदीनगर	100000	
4.	4170/15	— साहिर	4	4	100000	
5.	4169/15	— जाकिर	4	4	100000	
6.	4160/15	— कमारुद	4	इन्हापुरम	100000	
7.	4243/15	— रिकू	4	सिहाजी गेट	100000	
8.	4239/15	— नसीम	4	लोनी बरि	100000	
9.	4235/15	— सुरेश	4	सिहाजी गेट	100000	
10.	4196/15	— जगदीश	4	लोनी बरि	100000	
11.	4225/16	— शकीश	4	खेलम नगर	100000	
		मिस्तारिल पाद —	111			

6/12/16

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-2 नासिक

5/12/16



